

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "A", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH
"A", CHANDIGARH

HEARING THROUGH: HYBRID MODE

**BEFORE: SHRI. LALIET KUMAR, JM &
SHRI. KRINWANT SAHAY, AM**

आयकर अपील सं. / ITA No. 513/Chd/ 2025

निर्धारण वर्ष / Assessment Year : 2017-18

Dan Singh, Sach Medicals, Near Shah Statnam Ji Speciality Hospital, Nohar Bhadra Road, Sirsa 1255055	बनाम	The ITO, Ward 1, Sirsa
स्थायी लेखा सं./PAN NO: AQPPS9481C		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Miss. Uma Upadhayay, Advocate
राजस्व की ओर से/ Revenue by : Shri Vivek Vardhan, Addl. CIT, Sr.DR

सुनवाई की तारीख/Date of Hearing : 10.02.2026

उदघोषणा की तारीख/Date of Pronouncement : 12.02.2026

आदेश/Order

PER LALIET KUMAR, J.M:

This appeal by the assessee is directed against the order of the Ld. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi dt. 10.02.2025 for assessment year 2017-18.

3. At the outset submitted the Ld. Authorized Representative on behalf of the Assessee, has filed an application dated 10.02.2026 and

submitted that *'pursuant to the appeal effect order passed u/s 250 read with section 144 of the Act, the AO has given full effect to the appellate order and has accordingly computed NIL demand'*. As such a prayer has been made by the Ld. AR for withdrawal of the captioned appeal.

4. The ld. DR had no objection to the aforesaid prayer of the Assessee.

5. In view of the above, the appeal of the Assessee is dismissed as withdrawn.

6. In the result, appeal is dismissed as withdrawn.

Order Pronounced in the open Court on 12. 02.2026.

Sd/-

Sd/-

(KRINWANT SAHAY)

(LALIET KUMAR)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

न्यायिक सदस्य /**JUDICIAL MEMBER**

rkk

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
5. गार्ड फाईल/ Guard File

सहायक पंजीकार/ Assistant
Registrar